

**Customs, Excise & Service Tax Appellate Tribunal
West Zonal Bench At Ahmedabad**

REGIONAL BENCH- COURT NO. 3

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Excise Appeal No. 10309 of 2019- DB

(Arising out of Order No. OIA-VAD-EXCUS-001-APP-471-2018-19 dated 30.11.2018
passed by Commissioner (Appeals) – Vadodara-I)

Dhara Engineering Works

Plot No. 4011, Phase-iv, Gidc, Vatva
Ahmedabad-Gujarat-382445

.....Appellant

VERSUS

C.C.E. & S.T. Vadodara-I

1st Floor...Central Excise Building,
Race Course Circle,
Vadodara, Gujarat-390007

.....Respondent

APPEARANCE:

Present for the Appellant: Shri P.K. Shetty, N.K. Oza & Shri A.X.S. Jiwan,
Consultant and Advocates

Present for the Respondent: Shri R.K. Agarwal with Shri R.R.Kurup,
Authorised Representative

**CORAM: HON'BLE MEMBER (JUDICIAL), MR. RAMESH NAIR
 HON'BLE MEMBER (TECHNICAL), MR. RAJU**

DATE OF HEARING: 17.10.2024
DATE OF DECISION: 06.11.2024

The appeal is disposed of. For order, see order of date in Excise
Appeal No. 10911 of 2017.

**(RAMESH NAIR)
MEMBER (JUDICIAL)**

**(RAJU)
MEMBER (TECHNICAL)**

Neha